

(ख) यदि हा, तो कितनी कमी है और इस कमी को पूरा करने में कितने वर्ष लगने की सभावना है ?

रेल मंत्री (श्री टी० ए० पाई) : (क) और (ख) काम की वर्तमान परिस्थितियों में और यातायात के वर्तमान स्तर एवं उसकी गमनदूरी के लिए माल डिब्बों की कुछ कमी है । लदान के लिए माल डिब्बों की उपलब्धता केवल लाइन पर रहने वाले माल डिब्बों की कुल संख्या पर, बल्कि माल डिब्बों की गतिशीलता पर भी निर्भर करती है । कानून और व्यवस्था तथा धर्म संबंधी प्रतिकूल परिस्थितियों की भी जा कि प्रति-मास उपस्थित होती रहती है गतिशीलता पर गम्भीर दुष्प्रभाव पड़ता है । निर्मात्रों को माल डिब्बों के आडर दिये गये हैं और जैसे ही अधिक माल डिब्बों लाइन पर आयेगे तथा काम एवं वातावरण दोनों की स्थिति में सुधार होगा, माल डिब्बों की वर्तमान स्थिति भी सुधर जायेगी ।

**Protection against Reversion of Non-Gazetted Staff who Officiate in Higher Grades for three years**

3135 SHRI RAMAVATAR SHAS TRI Will the Minister of RAILWAYS be pleased to state

(a) whether an Officer who officiates in higher grade continuously for three years or more either in open line or in construction is protected from reversion

(b) whether the non-gazetted staff who officiate in higher grades for three years or more are reverted, and

(c) if so, whether Government propose to extend the protection given to Officer to non-gazetted staff also and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI T A PAI) (a) Class II Officers and Temporary Assistant Officers (unclassified) who officiate continuously for three years or more in Senior Scale are afforded protection from reversion There are no instructions granting protection to Class I Officers who officiate in higher grades for three years or more

(b) and (c) Continued retention in the higher grade non-gazetted posts depends upon the availability of the posts irrespective of the tenure of the officiating It is not feasible to ensure protection from reversion in the case of officiating non gazetted employees

**Cases of Corruption brought to the Notice of Dy. D. S Eastern Railway, Dhanbad**

3136 SHRI RAMVATAR SHAS TRI

SHRI BHOLA MANJHI

Will the Minister of RAILWAYS be pleased to state

(a) whether the specific cases of corruption brought to the notice of Dy D S Eastern Railway Dhanbad by a Member of Parliament on 19th April 1972 which were duly forwarded to the Railway Board have been examined, and

(b) if so the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI T A PAI) (a) and (b) The specific cases of corruption brought out in the complaint forwarded by the Member with his letter of 21/4/1972 are presently under examination by the Railway The final report is awaited

**Payment of huge amount as Over Time Allowance**

3137 SHRI RAMAVATAR SHAS TRI Will the Minister of RAILWAYS be pleased to state

(a) whether Railway Administration has to pay substantial amount to staff for working Overtime

(b) whether by working overtime staff are put to great strain and inconvenience at the cost of their health and